

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): So, I see that the consensus in the House is that the Copyright (Amendment) Bill be disposed of first. Now, Kumari Selja to move the Bill for consideration.

The Copyright (Amendment) Bill, 1994

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): Sir, before I move the Bill, I want to make just one clarification. It appears there is a printing mistake in the title of the Copyright (Second Amendment) Bill listed in today's List of Business of the Rajya Sabha against my name, insofar as the word "Second" shown therein is concerned. Therefore, the title of the Bill may kindly be read as "The Copyright (Amendment) Bill, 1994".

Sir, I beg to move:

"That the Bill further to amend the Copyright Act, 1957, as passed by the Lok Sabha, be taken into consideration."

The question was put and the motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): We shall now take up clause-by-clause consideration of the Bill. There are no amendments.

Clauses 2 to 24 were added to the Bill.

Clause 1, the Enacting Formula and Mr. Raj Babar.

KUMARI SELJA: Sir, I move:

"That the Bill be passed."

The question was put and the motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): I thank all the Members in this House for the excellent cooperation extended to me.

KUMARI SELJA: Thank you, Sir.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): You have to say, thanks with regards. Anyway, let us take up the Special Mentions now.

SPECIAL MENTIONS

Mandrax Tablets

उपसभाध्यक्ष (श्री सतीश अग्रवाल) : आनन्दी बेन पटेल आप क्या बोल रही थीं ।

श्रीमती आनन्दो बेन जेठाभाई पटेल : मैं कह रही थी कि मुझे जल्दी जाना है ।

उपसभाध्यक्ष (श्री सतीश अग्रवाल) : तो फिर उतनी ही जल्दी बोलिए, आपको जितनी जल्दी जाना है ।

SHRI JAGESH DESAI (Maharashtra): Sir, everybody wants to go early.

उपसभाध्यक्ष : आपको सदन की अनुमति से मैं बोलने की इजाजत दे रहा हूँ, आप जितनी जल्दी बोलेंगी, उतनी जल्दी हो जाएगी ।

SHRI JAGESH DESAI: I will take my own time.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Okay, let me have the list.

श्रीमती आनन्दी जेठाभाई पटेल (गुजरात) : उपसभाध्यक्ष महोदय, मैं आपके माध्यम से एक गंभीर और खतरनाक मुद्दे की ओर सदन का ध्यान आकर्षित करना चाहती हूँ ।